

15 (2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 15/94 in
O.A. NO. 856/87

New Delhi this the 27th day of January, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Rai Singh S/O Late Shri Sadhu Ram,
GP-92, Maurya Enclave,
Pitampura, Delhi.

... Petitioner

None present for the Petitioner

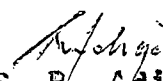
Versus

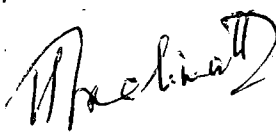
1. Shri K. A. Nambiar,
Secretary, Ministry of
Defence, South Block,
New Delhi - 110011.
2. Lt. Gen. J. S. Ahluwalia,
Director General, E.M.E.,
HQ P.O., New Delhi-110011. ... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath —

None appears for the petitioner though this case has been called out twice. There is nothing to indicate that the office objections have been removed. Hence, this C.C.P. is dismissed for non-prosecution.


(S. R. Adige)
Member (A)


(V. S. Malimath)
Chairman

/as/